

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ms. Sankar Narayanan
Senior Advocate
Geethanjalli T
For Aiyar & Dolia

Respondent

Geethanjalli T.

Mr. Vinath Sridharan
Bhagavathi Krishnan

Petitioner

Vinath Sridharan

ORDER

Counsel representing the petitioner/Financial Creditor present. Counsel for Corporate Debtor present and stated that they are making efforts to sell the assets of the respondent company for the purpose of paying the amount claimed by the petitioner. He further stated that they have identified a party who has inspected the properties. Counsel for petitioner stated that sufficient time has been granted to the respondent and was prepared to make submissions. Counsel for respondent prayed for time to make submissions on the next date of hearing. Time is extended at request finally. Put up on 22.01.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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